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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.171/ BB/2018	For Final hearing	Sec 10 of I&B code	M/s Cryo- Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		

ADVOCATE FOR PETITIONER/s :

M. S. Viswanathan M.S. VISWANATHAN  
K. S. VADIVELU. 94483-55070 7.7. June

ADVOCATE FOR RESPONDENT/s :

SUDHIR B.S  
Respondent No 10  
9036072988

SUPREETH.P.  
RESPONDENT NO. 6  
CAPITAL FLOAT  
9886304646

Omish.C  
Respondent No. 7  
Capital Float  
8971969209


B.S. Sudhir  
30/01/2019

C. Omish  
(Omish.C)  
30.1.2019

Syeda Rana  
Respondent No. 9  
RBL BANK  
7400445147  
Rana

**ORDER**

Heard Shri M.S.Viswanathan along with K.S.Vadivelu, learned Counsel for Petitioner; Shri Sudhir.B.S, learned Counsel for Respondent No.10 along with Shri Supreeth.P, Respondent No.6, Shri Umesh.C, Respondent No.7, Shri Syeda Rana, Respondent No.9 for RBL Bank. At the request of both the parties, post the case on **20.02.2019**.

  
**MEMBER (T)**

  
**MEMBER (J)**

Sruthi

